

TENDER DOCUMENT FOR E-AUCTION-SALE OF PROPERTIES IN VADODARA

Corrigendum No. 1 [Dated: August 20,2026] to the Tender Document For E-Auction-Sale of Properties in Vadodara

(Tender Document No: JRMLC/GJ/VDR_1 dated June 30, 2026)

The amendments mentioned in this Corrigendum shall be applicable to the Tender Document For E-Auction-Sale of Properties in Vadodara dated June 30, 2026, issued by Justice (Retd.) R.M. Lodha Committee:

Clause 3.2: Schedule of Tender Process

As appearing in the Tender Document		To be read as	
Activity	Last Date (in Calendar Days) *	Activity	Last Date (in Calendar Days) *
Intimation to Technically Qualified Bidders	Friday, August 21, 2026	Intimation to Technically Qualified Bidders	Friday, September 11, 2026
Commencement of live e-auction	Monday, August 24, 2026 (11:00 hours Indian Standard Time)	Commencement of live e-auction	Monday, September 14, 2026 (11:00 hours Indian Standard Time)
Completion of live e-auction (subject to Clause 2.11)	Monday, August 24, 2026	Completion of live e-auction (subject to Clause 2.11)	Monday, September 14, 2026
Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction	Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction
Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation	Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation
Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the date of the Intimation	Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the date of the Intimation

ANNEXURE 1: Description of Properties

To be read as					
S. No.	MR Number	Description & Property Address	Reserve Price (in Rs.)	EMD Value (in Rs.)	Geo Coordinates
1	10721/16	Shop No. FF-101, 102, 103, 104, 105, 106, 107, 108, 109 & 112, First Floor, SARATHI COMPLEX, Bearing City Survey No. 509, 510 & Plot No. 11,12/ A of the Nutan Bharat Co-operative Housing Society Limited, Revenue Survey No. 4/2 Part, Village - Vadi Wadi, Sub District - Vadodara, District - Vadodara, Gujarat	1,36,75,008	13,67,501	22.31591200, 73.17074200
2	10869/16	Revenue Survey No. 607/ A Paiki, Final Plot No. 3, T.P. Scheme No. 2, Village - Sayajipura, Taluka - Vadodara, District - Vadodara, Gujarat	25,90,12,000	2,59,01,200	22.324155, 73.252672
3	5692/16	<i>Being Dropped</i>	NA	NA	NA
4	5693/16	Block No. 60, Old Survey No. 710, Village - Palaswada, Sub District- Dabhoi, District - Vadodara, Gujarat	11,30,096	1,13,010	22.22607200, 73.29808200
5	5694/16	Block No. 603, Old Survey No. 590, Village - Palaswada, Sub District - Dabhoi, District - Vadodara, Gujarat	26,21,990	2,62,199	22.24134500, 73.31975900
6	5695/16	Block No. 51, Old Survey No. 73, 74, Village - Seguwada, Sub - District - Dabhoi, District - Vadodara, Gujarat	55,58,070	5,55,807	22.23996100, 73.30637200
7	5696/16	Block No. 70, Old Survey No. 105 & Block No. 90, Old Survey No. 131, 132, Village - Seguwada, SubDistrict - Dabhoi, District - Vadodara, Gujarat	32,75,100	3,27,510	22.23901200, 73.30636900
8	5697/16	Block No. 49, Old Survey No. 706, Village - Palaswada, Sub District - Dabhoi, District - Vadodara, Gujarat	9,26,112	92,611	22.20419300, 73.30975200
9	5698/16	Block No. 129, Old Survey No. 156, 191, Village - Seguwada, Sub-District - Dabhoi, District - Vadodara, Gujarat	21,83,490	2,18,349	22.23917100, 73.30594600
10	5699/16	<i>Being Dropped</i>	NA	NA	NA
11	5700/16	<i>Being Dropped</i>	NA	NA	NA
12	5701/16	<i>Being Dropped</i>	NA	NA	NA
13	5702/16	<i>Being Dropped</i>	NA	NA	NA
14	5703/16	<i>Being Dropped</i>	NA	NA	NA
15	5704/16	<i>Being Dropped</i>	NA	NA	NA
16	5705/16	Block No. 97 Paiki 1, Old Survey No. 8/ A, Village - Valipura, Sub-District - Dabhoi, District - Vadodara, Gujarat	12,76,332	1,27,633	22.20584000, 73.30715300
17	5706/16	<i>Being Dropped</i>	NA	NA	NA
18	5707/16	Block No. 172, Old Survey No. 211, Village - Rasulpura, Sub-District - Dabhoi, District - Vadodara, Gujarat	11,76,050	1,17,605	22.22882600, 73.32192400

To be read as

19	5708/16	Block No. 600, Old Survey No. 700 + 701, Village - Palaswada, Sub -District - Dabhoi, District - Vadodara, Gujarat	34,53,472	3,45,347	22.22368200, 73.29734900
20	5709/16	<i>Being Dropped</i>	NA	NA	NA
21	5710/16	Block No. 201, Old Survey No. 247, Village - Rasulpura, Sub-District - Dabhoi, District - Vadodara, Gujarat	11,83,978	1,18,398	22.22892500, 73.32231600
22	5711/16	Block No. 193, Old Survey No. 241/2, Village - Rasulpura, Sub-District - Dabhoi, District - Vadodara, Gujarat	56,24,830	5,62,483	22.22890700, 73.32372400
23	5712/16	<i>Being Dropped</i>	NA	NA	NA
24	5713/16	Block No. 188, Old Survey No. 234, Village - Rasulpura, Sub-District - Dabhoi, District - Vadodara, Gujarat	47,55,370	4,75,537	22.22897400, 73.32221400
25	5714/16	<i>Being Dropped</i>	NA	NA	NA
26	5715/16	Block No. 140, Old Survey No. 182, 183, 184, Village - Rasulpura, Sub-District - Dabhoi, District - Vadodara, Gujarat	1,91,49,730	19,14,973	22.22829800, 73.32375200
27	5716/15	Block No. 66 Paiki 1, Old Survey No. 99, Village - Seguwada, Sub-District - Dabhoi, District - Vadodara, Gujarat	28,11,120	2,81,112	22.23820700, 73.30772700
28	5716/16	Block No. 179-B, Old Survey No. 221, 222, 223, 224, Village - Rasulpura, Sub-District - Dabhoi, District - Vadodara, Gujarat	1,73,45,120	17,34,512	22.22884300, 73.32482500
29	5717/15	Block No. 146, Old Survey No. 204, 205/1, 202, Village - Seguwada, Sub-District - Dabhoi, District - Vadodara, Gujarat	65,54,600	6,55,460	22.23901900, 73.30697800
30	5717/16	Block No. 192, Old Survey No. 241 Paiki, Village - Rasulpura, Sub-District - Dabhoi, District - Vadodara, Gujarat	34,76,980	3,47,698	22.22980400, 73.32329800
31	5718/15	Block No. 148, Old Survey No. 208, Village - Seguwada, Sub-District - Dabhoi, District - Vadodara, Gujarat	16,26,780	1,62,678	22.23916600, 73.30676100
32	5718/16	Block No. 178, Old Revenue Survey No. 218, 219, 220, Village - Rasulpura, Sub-District - Dabhoi, District - Vadodara, Gujarat	1,38,54,930	13,85,493	22.22988000, 73.32333300
33	5719/15	Block No. 108, Old Survey No. 173, Village - Seguwada, Sub-District - Dabhoi, District - Vadodara, Gujarat	32,53,560	3,25,356	22.238754, 73.32971
34	5720/15	Block No. 144, Old Survey No. 225, 225/1, 232, 226, Village - Seguwada, Sub-District - Dabhoi, District - Vadodara, Gujarat	44,94,960	4,49,496	22.24270400, 73.32238800
35	5721/15	Block No. 134, Old Survey No. 165, Village - Seguwada, Sub-District - Dabhoi, District - Vadodara, Gujarat	49,48,170	4,94,817	22.23874600, 73.32974700
36	5722/15	Block No. 147, Old Survey No. 205/2, Village - Seguwada, Sub-District - Dabhoi, District - Vadodara, Gujarat	26,97,030	2,69,703	22.24333600, 73.32189300
37	5723/15	Block No. 142, Old Survey No. 203, Village - Seguwada, Sub-District - Dabhoi, District - Vadodara, Gujarat	1,18,47,600	11,84,760	22.24518700, 73.33184300

To be read as

38	5724/15	Block No. 201, Old Survey No. 34, Village - Diwalipura, Sub-District - Vadodara, District - Vadodara, Gujarat	60,09,520	6,00,952	22.23499500, 73.30541100
39	5725/15	Block No. 178, Old Survey No. 269, Village - Diwalipura, Sub-District - Vadodara, District - Vadodara, Gujarat	14,91,380	1,49,138	22.20413300, 73.30971400
40	5726/15	Block No. 214, Old Survey No. 41, Village - Diwalipura, Sub-District - Vadodara, District - Vadodara, Gujarat	35,53,902	3,55,390	22.23544200, 73.30524300
Total			40,89,67,280	4,08,96,728	

Note:

Bidders are advised to note that the above Properties are being auctioned as a single lot (the “**Lot**”). Accordingly, notwithstanding anything to the contrary in the Tender Document:

- (i) the Bidders shall necessarily submit their bids for all the Properties.
- (ii) the Reserve Price shall be the sum total of the Reserve Prices indicated against each of the Properties above (“**Total Reserve Price**”);
- (iii) a single EMD shall be submitted for an amount equivalent to 10% (ten percent) of such Total Reserve Price; and
- (iv) the withdrawal of any one or more Properties from the Lot shall be dealt with as set forth in **Annexure 8**.

Disclaimer:

Save and except the aforementioned amendments, all other provisions remain unchanged as mentioned in the Tender Document.